

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

P N STEEL TRADERS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	P N Steel Traders Private Limited
2.	Date of incorporation of corporate debtor	01/04/ 2013
3.	Authority under which corporate debtor is incorporated / registered	RoC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63090MH2013PTC241579
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No. 6, 3rd Floor, Shahviri Building 37/41. R.S. Sapre Marg, Kalbadevi, Mumbai – 400 002
6.	Date of closure of Insolvency Resolution Process	01/09/2024
7.	Liquidation commencement date of corporate debtor	NCLT order dated 02/09/2024.
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. S. Gopalakrishnan (IBBI/IPA-002/IP-N00151/2017-18/10398)
9.	Address and e-mail of the liquidator, as registered with the Board	Address : 203, the Ghatkopar Neelkanth CHS, Jethabhai Lane, Ghatkopar East, Mumbai- 400077 Email: gopi63.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address : 203, the Ghatkopar Neelkanth CHS, Jethabhai Lane, Ghatkopar East, Mumbai- 400077 Email: gopi63.ip@gmail.com / cirp.pnsteel@gmail.com
11.	Last date for submission of claims	02/10/2024

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of **P N Steel Traders Private Limited** vide its order dated 02/09/2024.



The stakeholders of P N Steel Traders Private Limited are hereby called upon to submit their claims with proof on or before 02/10/2024, to the liquidator at the address mentioned against item No. 10

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



S. Gopalakrishnan
S. Gopalakrishnan
Insolvency Professional

IBBI Registration No.: IBBI/PA-002/IP-N00151/2017-18/10398

AFA Valid up to: November 06, 2024

Address: 203, The Ghatkopar Nilkanth CHS,
Jethabhai Lane, Ghatkopar (East), Mumbai 400077

Date : 06/09/2024

Place : Mumbai